

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-38/2022/11182/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Moni Barman,
District and Sessions Judge,
Goalpara.

Dated Guwahati the 25th November, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/5848 Date 23.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 23.11.2022, after office hours, till the second half of 28.11.2022**, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-38/2022/11183/A, dated 25.11.2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)